

SHRI C. JANGA REDDY : Tractor and cycle tyres must be sold in the Fair Price Shops.

SHRI A.K. PANJA : Yes. Cycle tyres are being given. Some Fair Price Shops are doing. But the difficulty is this. If the State Government does not perform its own duties to look after, it is for us to make them and to persuade them as far as possible. Therefore, so far as,

SHRI R.P. DAS (Krishnaganj) : Why are these essential commodities not supplied to the ration shops through the FCI ?

SHRI A.K. PANJA : While we are doing some work, we have been criticised so much.

MR. DEPUTY-SPEAKER : Pulses and food, not tyres, they are supplying you food. *(Interruptions)*

SHRI A.K. PANJA : I am thankful to the hon. Member for having... *(Interruptions)*.

But I am sure that with the leadership given by the hon. Prime Minister and the energy I am getting in doing the work in Food and Civil Supplies Department and with the direction given by the Minister in charge, Shri P. Shiv Shanker, the problems mentioned by the hon. Members will not only be solved very soon, but very soon they will find improvement in many things. You may go on shaking your head but you will have to say 'Yes', after six months period.

I will deal with the other points on Monday.

MR. DEPUTY SPEAKER : Now we take Private Members' business. Bills for introduction.

15.30 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 310 and 311)

[English]

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new Part XXIA, etc.)

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

AGRO-BASED INDUSTRIES RESERVED FOR THE PRODUCERS AND WORKERS CO-OPERATIVES BILL.*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for reservation of agro-based industries for producers and workers' co-operatives and to provide financial assistance to such co-operatives in setting up agro-based industries.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for reservation of agro-based industries for producers and workers' co-operatives and to provide

financial assistance to such co-operatives in setting up of agro-based industries."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL :
I introduce the Bill.

SMALL AND MARGINAL FARMERS'
AID BILL*

[English]

SHRI HANNAN MOLLAH (Uluberia):
I beg to move for leave to introduce a Bill to provide for the grant of loans and other subsidies to small and marginal farmers.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the grant of loans and other subsidies to small and marginal farmers".

The motion was adopted.

SHRI HANNAN MOLLAH : I
introduce the Bill

SPECIAL MEDICAL FACILITIES TO
GOVERNMENT EMPLOYEES BILL*

[English]

SHRI HANNAN MOLLAH (Uluberia) :
I beg to move for leave to introduce a Bill to provide for the medical facilities to Government employees who need special medical attention.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the medical facilities to Government employees who need special medical attention."

The motion was adopted.

SHRI HANNAN MOLLAH : I
introduce the Bill.

AGRICULTURAL WORKERS' COM-
PENSATION BILL.*

[English]

SHRI ZAINAL ABEDIN (Jangipur) : I
beg to move for leave to introduce a Bill to provide for payment by the Government to the agricultural workers of compensation for injury by accident.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for payment by the Government to the agricultural workers of compensation for injury by accident."

The motion was adopted.

SHRI ZAINAL ABEDIN : I introduce
the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 101)

[English]

SHRI ANOOPCHAND SHAH :
(Bombay North) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ANOOPCHAND SHAH : I
introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 311)

[English]

SHRI SURESH KURUP (Kottayam) :
I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :